

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 329 of 2013**

**Dated : 11<sup>th</sup> September, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of :**

**PTC (India) Ltd. ... Appellant(s)**

**Versus**

**P.S.E.R.C. & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Rajiv Bhardwaj**

**Counsel for the Respondent(s) : Ms. Shikha Ohri for R-1  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R-2**

**ORDER**

Heard the learned counsel for the appellant.

Post the matter for further hearing on **15<sup>th</sup> September, 2014.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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